

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

(Returnable Notice has been issued for 14.08.2017. Under I/C before Court category.

D.No.8182/2017 has been linked with D.No.8505/2017 arising out of common order.)

WITH

SLP(C) No. 21637/2017 (XI)

Date : 12-03-2018 This petition was called on for hearing today.

For Petitioner(s) Mr./Ms. Aaoti U.Mishra,Adv.
 Mr.Amar Deep Sharma,Adv.
 Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Surinder Kumar Gupta, AOR

For Respondent(s) Mr.Harish Kr.Khinchhi,Adv.
 Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.14239/2017

All the respondents shall be at liberty to file the counter affidavit within a period of four weeks.

SLP(C) No. 21637/2017

Service of notice is complete on the respondent Nos.1 & 2, but no one has entered appearance on their behalf.

Two weeks time as last chance is given to the Id.counsel for the petitioner to take fresh steps for the service of notice to the unserved respondent No.3.

List the matter again on 25.04.2018.

SANJAY PARIHAR
Registrar

SB